



***The Gauhati High Court At Guwahati***  
[ HIGH COURT OF ASSAM: NAGALAND: MIZORAM & ARUNACHAL PRADESH ]

**NOTICE**

IT IS FOR INFORMATION TO ALL CONCERNED THAT ON 13.09.2022 (TUESDAY):-

- 1) THE DIVISION BENCH-II WILL COMPRISE OF HO'NBLE MR. JUSTICE N.K SINGH AND HON'BLE MRS. JUSTICE MALASRI NANDI INSTEAD OF HO'NBLE MR. JUSTICE N.K SINGH AND HON'BLE MRS. JUSTICE S.P KHAUND.
- 2) THE SINGLE BENCH OF HO'NBLE MRS. JUSTICE MALASRI NANDI WILL NOT SIT. MATTERS LISTED BEFORE THIS BENCH ARE DEFERRED AND WILL BE NOTIFIED LATER ON. FURTHERMORE, ANY URGENT MATTERS LISTED BEFORE THE SAID BENCH, RELATING TO CRIMINAL MATTERS, CRP AND CRP (I/O) & MAC APPEAL MATTERS MENTION MAY BE MADE BEFORE THE SINGLE BENCHES OF HO'NBLE MR. JUSTICE K.R. SURANA, HON'BLE MR JUSTICE DEVASHIS BARUAH AND HON'BLE MRS. JUSTICE MARLI VANKUNG RESPECTIVELY.

BY ORDER

Dated, Guwahati, the 12<sup>TH</sup> September, 2022.